## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

:

**PETITION NUMBER** 

: CP/715/2017

NAME OF THE PETITIONER(S)

: RKTC LOGISTICS PVT LTD

NAME OF THE RESPONDENT(S)

: DREAMS SYSTEMS PVT LTD

**UNDER SECTION** 

: 9 RULE 6

S.No. Name (in Capital) Represented by Si

Chizag Gupton Petitionen

## **ORDER**

Counsel for petitioner present and filed an affidavit stating that the notice sent to the respondent returned unserved with endorsement 'left'. He is directed to send a fresh notice to the respondent and file an affidavit showing proof of delivery by the next date of hearing. Put up on 16.01.2018.

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

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